NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No.215/(MAH)/2017

CORAM:

Present::

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Loonkar Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Rajesh Shah Ahmed Chunawala

> COMMON ORDER T.C.S.P. No.215/230-232/NCLT/MB/MAH/2017 T.C.S.P. No.216/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative for the Petitioner is present.
- 2. The matter is adjourned to **6th June**, **2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017